

Central Administrative Tribunal
Jammu Bench, Jammu

Hearing through video conferencing

This the 7th day of September, 2020

**TA 61/735/2020
MA 61/960/2020
SWP 726/2010**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Pawan Sharma,
S/O Sh. Jagan Nath Sharma,
R/O Gurha Mundian,
Tehsil Hiranagar, District Kathua,
Age 39 years.

2. Shashi Bala,
W/O Sh. Raj Paul,
R/O Gurha Mundian,
Tehsil Hiranagar, District Kathua,
Age 37 years.

3. Sunita Sharma,
W/O Sh. Jyoti Parkash,
W. No. 08 Near Old Bridge Kathua,
Age 39 years.

4. Pardeep Singh,
S/O Sh. Gamdharb Singh,
R/O Bobiya,
Tehsil Hira Nagar, District Kathua, Age 38 years.

5. Rajesh Kumar,
 S/O Sh. Om Parkash,
 R/O Ladhwal, Tehsil Hiranagar,
 District Kathua Age- 38 years.

6. Sanjeev Kumar,
 S/O Sh. Nagar Mal,
 R/O Ladhwal,
 Tehsil Hiranagar,
 District Kathua Aged 37 years.

7. Kiran Bala,
 W/O Sh. Rakesh Kumar,
 R/O W. No. 13, Shastri Nagar Kathua.
 Aged- 38 years.

Petitioners

(By advocate: Mrs. Surinder Kour)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Jammu.
2. Commissioner/Secretary to Education Department, Government of J&K, Civil Secretariat, Jammu.
3. Director School Education, Jammu.
4. Jammu and Kashmir State Services Selection Board, Through its Chairman, Sehkari Bhawan, Rail Head Complex, Jammu.
5. Chairman, Jammu and Kashmir State Services Selection Board,

Sehkari Bhawan, Rail Head Complex, Jammu.

6. Secretary, Jammu and Kashmir State Services Selection Board, Sehkari Bhawan, Rail Head Complex, Jammu.
7. Administrative Officer, Jammu and Kashmir, State Services Selection Board, I-D/C Green Belt Park, Gandhi Nagar, Jammu.
8. Pankaj Spolia, S/O Sh. Yash Paul Spolia, R/O Ward No. 03, Karan Nagar, Kathua.
9. Nidhi Sharma, S/O Sh. Prithvi Raj Sharma, R/O Ward No. 16 behind Microwave, Kathua.
10. Kamal Kumar Sharma, S/o Sh. Chhaju Ram Sharma, R/O Mangtian, Tehsil Hiranagar, District Kathua.
11. Harwinder Singh Sudan, S/O Sh. Jaspal Singh Sudan, R/O H. No. 107, Nanak Nagar, Jammu.
12. Somendra Singh, S/O Sh. Bahadur Singh, R/O Village Premta, P.O. Nagrota, Jammu.
13. Sanjay Kumar, S/O Sh. Pritam Dass, R/O Ward No. 04, Hiranagar, District Kathua.
14. Gurcharan Singh, S/o Sh. Romal Singh R/o Rajinderpura, Kathua.
15. Dr. Bibinder Singh, S/O Sh. Kartar Singh, R/O Village Janglote Kathua.
16. Roma Devi, D/O Sh. Devi Dass, R/O Mela District, Kathua.

17. Shaveta Gupta,D/O Sh. Roop Lal Gupta, R/O Dinga Amb District Kathua.
18. Narinder Kumar,D/O Sh. Baldev Singh,R/O Mawa Camp, P.O Mawa District Samba.
19. Amarjeet Kour,S/O S. Ujjagar Singh,R/O Ward No. 14, Post Office Hatli,District Kathua.
20. Dalip Kumar Sharma,S/O Late Sh. Hem Raj Sharma, R/O Bru Karyana Store, Old Bus Stand Kathua.
21. Manjeet Kour,D/O Sh. Rangeel Singh,R/O VPO Jaral, District Kathua.
22. Ajay Kumar,S/O Sh. Jia Lal, R/O Khanwal District Kathua.
23. Rakesh Devi,D/O Sh. Rakesh Singh,R/O Ward No. 04, Krishna Colony,Kathua.
24. Mandeep Singh,S/O Sh. Chain Singh,R/O New Basti Kharote, District Kathua.
25. Anuradha,D/O Sh. Naresh Kumar Sharma,R/O Ward No. 02 House No. 63, Kathua.
26. Bharat Bhushan,S/O Sh. Chaman Lal, R/O Malhani AP Kalwal District Kathua.
27. Sonia Sharma,D/O Sh. Kharati Lal,R/O VPO Kootah, District Kathua.

...Respondents

O R D E R (Oral)**Per Rakesh Sagar Jain, Member (J):**

1. Learned counsel for the applicants submits that he has no instructions in the case.
2. Accordingly, in view of the submission of the learned counsel for the applicants, the TA is dismissed for want of prosecution.

**(Pradeep Kumar)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

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